

Annexure - 3

Name of the corporate debtor: Sagar Autotech Private Limited;

Date of commencement of CIRP: 23/06/2022;

List of creditors as on: 22/01/2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	State Bank of India	07/07/2022	15,91,85,320.91	15,87,47,238.52	Secured	8,72,00,000	14,33,00,000	No	54.45%	-	-	4,38,082.39	-	-
2	Ennovis Consultants India Private Limited*	Originally received on 21/07/2022 Revised Claim received on 08/08/2022	18,47,81,022.17	13,27,91,785.94	Secured	-	7,14,97,000	No	45.55%	-	-	14,21,500.00	5,05,67,736.23	Claim was originally filed by Volkswagen India Private Limited, which was assigned under a debt assignment deed to Asrec (India) Limited and which was later on assigned to Ennovis Consultants India Private Limited via deed of debt assignment

** The Financial debt as mentioned above has been assigned by the Asrec (India) Limited in the favour of Ennovis Consultants India Private Limited and due to the said assignment of debt, Ennovis Consultants India Private Limited is the member of the Committee of Creditors in the matter of the Corporate Debtor with effect from 22nd January, 2023 (date of intimation to RP) and accordingly admitted amount of the claim is assigned to Ennovis Consultants India Private Limited.*